NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 304 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: Sh. Kalu Masar & Anr Vs. Solanki Green Marble Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION

For the Petitioner (s) : Mr. M. L. Sharma, Advocate

For the Respondent (s): Mr. Arshdeep Singh, Advocate for R1

Order

Mr. Arshdeep Singh, appears on behalf of the Respondent. Let reply be filed with an advance copy to the opposite counsel.

To come up on 28th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)

SIGNATURE